

Construction of Colvale Bridge in Goa

2804. PROF. GOPALRAO MAYEKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there has been delay in completion of the Colvale Bridge on National Highway No.17 in Goa;

(b) if so, the reasons therefor;

(c) the loss incurred as a result thereof; and

(d) the new time schedule fixed for the completion of the bridge?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). Yes, Sir. The delay is mainly because of the slow progress by the contractor to whom the work was originally awarded and the time taken to reaward the work to another contractor after rescinding the earlier contract and reinvitation of tenders.

(c) It is not possible to assess the financial implications at this stage as the first contractor on whose risk and cost the work is now being executed, has gone for arbitration.

(d) The bridge is now scheduled for completion in the last quarter of 1991.

Amount Allocated to Andhra Pradesh under Indira Awas Yojana

2805. SHRIMATI J. JAMUNA: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated to Andhra Pradesh under the Indira Awas Yojana for

the construction of houses during the last three years, year-wise;

(b) the expenditure incurred so far; and

(c) the number of houses constructed and possession given during the above period, year-wise and district-wise?

THE DEPUTY PRIME MINISTER AND MINISTER AGRICULTURE (SHRI DEVI LAL): (a) and (b). On the basis of information furnished by the Andhra Pradesh Government, the allocation for Indira Awas Yojana (IAY) in the State during the last three financial years, is as follows:-

1986-87	-	Rs. 1190.00 lakhs
1987-88	-	Rs. 1586.66 lakhs
1988-89	-	Rs. 1242.63 lakhs

The expenditure reported to have been incurred under the Yojana during the above three financial years is Rs. 3834.95 lakhs.

(c) So far 51,528 number of houses are reported to have been constructed in the State under the Yojana since the year of its inception i.e. 1985-86. During 1985-86 itself, 3,321 houses are reported to have been constructed. The district-wise details of the number of houses constructed, as per the information furnished by the State Government, during the last three financial years, namely, 1986-87, 1987-88, 1988-89 have been given in the Statement - I below. During 1989-90, another 6530 number of houses are reported to have been constructed (upto February, 1990) in the State. The district-wise number of houses reported to have been occupied under the Yojana (in the State) since inception have been given in Statement - II below.

STATEMENT-I

S.No.	Name of the District	No. of house reported to have been constructed				
		1986-87	187-88	1988-89		
1.	Srikakulam	734	176	370		
2.	Vizianagaram	542	268	290		
3.	Vishakhapatnam	456	1,561	280		
4.	East Godavari	3250	365	286		
5.	West Godavari	1832	1,093	786		
6.	Krishna	690	99	101		
7.	Gantur	807	468	47		

S.No.	Name of the District	No. of house reported to have been constructed				
		1986-87	187-88	1988-89		
1	2	3	4	5		
8.	Prakasam	1472	2,011	1667		
9.	Nellore	1759	163	211		
10.	Kurnool	677	337	189		
11.	Ananthapur	412	340	59		
12	Cuddapah	326	308	504		
13.	Chittoor	983	140	118		
14.	Khammam	612	805	600		
15.	Warangal	766	401	347		

S.No.	Name of the District	No. of house reported to have been constructed				
		1986-87	187-88	1988-89		
1	2	3	4	5		
16.	Karimnagar	388	357	470		
17.	Adilabad	758	981	539		
18.	Nizamabad	1109	912	192		
19.	Medak	328	295	217		
20.	Nalgonda	287	1,016	1040		
21.	Mahaboobnagar	182	148	551		
22.	Ranga Reddy	1112	588	499		
	Total	19382	12832	9363		

STATEMENT - II

<i>Sl. No.</i>	<i>Name of the District</i>	<i>No. of houses occupied</i>
1	2	3
1.	Srikakulam	1168
2.	Vizianagaram	979
3.	Visakhapatnam	2851
4.	East Godavari	4697
5.	West Godavari	4806
6.	Krishna	953
7.	Guntur	1682
8.	Prakasam	4695
9.	Nellore	3002
10.	Kurnool	1129
11.	Ananthapur	743
12.	Chuddapah	1273
13.	Chittoor	1209
14.	Khammam	2555
15.	Warangal	1747
16.	Karimnagar	1304
17.	Adilabad	2718
18.	Nizamabad	2658
19.	Medak	1025
20.	Nalgonda	2343

<i>Sl. No.</i>	<i>Name of the District</i>	<i>No. of houses occupied</i>
<i>1</i>	<i>2</i>	<i>3</i>
21.	Mahaboobnagar	647
22.	Ranga Reddy	2330
TOTAL		46541

[*Translation*]

**Construction of Flyovers and Bridges
in Delhi**

2806. SHRI RAM SAGAR (Saidpur):
Will the Minister of SURFACE TRANSPORT
be pleased to state:

(a) whether a number of flyovers and
bridges are proposed to be constructed in
Delhi under the Annual Plan of 1990-91; and

(b) if so, the locations, total expenditure
to be incurred and the schedule of construc-
tion thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). Yes, Sir. The Delhi Administration, New Delhi Municipal Committee and Municipal Corporation of Delhi have intimated that they have made provisions in their 1990-91 Annual Plan for incurring expenditure for proposed projects which are mentioned in the Statement below. The actual sanctioning of the proposed project will depend upon the completion of various steps required to be taken prior to sanction. It is too early to give schedule of construction for these bridges.